

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 3091
TO BE ANSWERED ON 06.08.2026

“DBT in Implementation of Scholarship Schemes for Tribals”

3091. Shri PP Chaudhary:

Dr. K Sudhakar:

Shri Jugal Kishore:

Smt. Mahima Kumari Mewar:

Smt. Himadri Singh:

Shri Nalin Soren:

Shri Manish Jaiswal:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Ministry has undertaken any assessment of the Direct Benefit Transfer (DBT) Tribal Portal for implementation of scholarship schemes in the country:

(b) if so, the details thereof, State-wise and district-wise;

(c) the progress achieved in improving transparency and timely disbursement of scholarships through the portal;

(d) whether any measures have been undertaken to strengthen real-time monitoring, authentication of Aadhaar/bank account, beneficiary verification and prevention of fake or duplicate claims under the scholarship ecosystem, if so, the details thereof; and

(e) the observed impact of digitalisation on improving access to scholarships for Scheduled Tribe (ST) students, reducing processing delays and lowering dropout rates across the country, State-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS

(SHRI DURGADAS UIKEY)

(a) Currently, the Ministry is already leveraging the benefit of DBT Tribal Portal by accessing the data of beneficiaries submitted by the respective State/UT for monitoring and generating MIS reports for the implementation of pre-matric and post-matric scholarship schemes. The States/UTs have also been given facilities to upload queries, documents, utilization certificates, statement of expenditure etc. which has reduced processing time and reduced grievances.

(b) The details of the number of beneficiaries reported by the States/UTs on the DBT Tribal Portal for the pre-matric and post-matric scholarship schemes during the last three financial years are given at Annexure-I.

(c) The Pre-Matric and Post-Matric Scholarship Schemes are the Centrally Sponsored Schemes and implemented through respective States/UTs. The disbursement of scholarships is carried out by the concerned State/UT through their own portal or NSP portal. The progress made through the Portal are given as under: -

- i. End-to-End Digitization: Transition from paper-based processing to scheme-specific digital portals.
- ii. Common Data Standard: Implementation of standard data format for seamless web-service API based data sharing between States/UT portals/ National Scholarship Portal (NSP) and the DBT Tribal Portal of the Ministry

- iii. **Faster Communication and Online Processing:** Online upload of Utilization Certificates (UCs), Statements of Expenditure (SoE), and queries by States, significantly reducing processing time and administrative delays.
- iv. **Public Transparency & Outcome Dashboards:** Integration of beneficiary and transaction data with the Performance Dashboard of the Ministry, DBT Mission, Prayas Dashboard, and NITI Aayog for outcome tracking.
 - (d) The data of beneficiaries reported by the State/UTs in the DBT Tribal Portal have been useful for monitoring and generating MIS reports. Integration of National Scholarship Portal with States/UTs scholarship portal enables data validation and automated deduplication checks across schemes and databases.

Under Pre-Matric and Post-Matric Scholarship Schemes for ST students, to eliminate float at State level, minimize delays in release of scholarship, and ensure transparency of fund flow, the Ministry has adopted the SNA SPARSH Model for release of central share under Pre-Matric and Post-Matric Scholarship Scheme. This serves as a Just-in-Time Disbursement Framework under which the Central Share funds are release in "Just-in-time" as and when the bills are raised by respective State Govt for payment of scholarship. Once the bills for scholarship payment is approved, both Central Share as well as State Share fund is directly transferred from RBI account to Student beneficiary account on through DBT. This eliminates the parking of central share funds at state level and minimize delay in disbursement of scholarship.

Under Central Sector Schemes of Scholarship implemented directly by the Ministry, a robust digital mechanism is established through the National Scholarship Portal (NSP), Ministry's Scholarship Portal and the Public Financial Management System (PFMS) to facilitate Direct Benefit Transfer (DBT).
 - (e) Removal of physical application process and manual verification by Institute/District/State authorities has streamlined approval workflows and reduced the overall application processing time. Transfer of Scholarship amount through Direct Benefit Transfer (DBT) into the beneficiary student bank accounts ensures that financial benefit reaches targeted ST students in time and without involvement of intermediaries.

Annexure-I**Details of beneficiaries reported by the State/UTs on the DBT Tribal Portal
during FY 2023-24 to 2025-26****I. Pre-Matric Scholarship Scheme**

Sl. No	States/UTs Name	2023-2024	2024-2025	2025-2026
		No. of beneficiaries	No. of beneficiaries	No. of beneficiaries
1	Andaman And Nicobar Islands	141	18	179
2	Andhra Pradesh	-	-	57788
3	Arunachal Pradesh	5698	635	1694
4	Assam	5625	2132	-
5	Bihar	11363	15319	14069
6	Chhattisgarh	21768	159372	35372
7	Goa	207	1985	369
8	Gujarat	108125	94169	26832
9	Himachal Pradesh	2445	1786	2455
10	Jammu And Kashmir	4665	365	1322
11	Jharkhand	7311	16250	-
12	Karnataka	181152	82316	18199
13	Kerala	1007	-	-
14	Ladakh	82	250	2459
15	Madhya Pradesh	35165	411273	328029
16	Manipur	1660	70	3311
17	Meghalaya	1408	19	8
18	Mizoram	465	-	8110
19	Odisha	62105	148166	122800
20	Puducherry	-	12	-
21	Rajasthan	129350	-	80125
22	Sikkim	47	134	171
23	Tamil Nadu	6569	-	18285
24	The Dadra And Nagar Haveli And Daman And Diu	3319	877	-
25	Tripura	15017	3054	12152
26	Uttar Pradesh	2329	-	-
27	Uttarakhand	516	751	820
28	West Bengal	28290	13345	5090
	Grand Total	635829	952298	739639

II. Post-Matric Scholarship Scheme

Sl. No	States/UTs Name	2023-2024	2024-2025	2025-2026
		No. of beneficiaries	No. of beneficiaries	No. of beneficiaries
1	Andaman And Nicobar Islands	170	2	283
2	Andhra Pradesh	75431	45208	93539
3	Arunachal Pradesh	46386	42586	44163
4	Assam	35135	12582	18456
5	Bihar	2467	3045	9206
6	Chhattisgarh	115067	109041	128661
7	Goa	3824	3128	3175
8	Gujarat	201326	205918	173747
9	Himachal Pradesh	4291	4042	3628
10	Jammu And Kashmir	10399	6591	4548
11	Jharkhand	97440	61098	-
12	Karnataka	140650	118878	87199
13	Kerala	24734	-	-
14	Ladakh	2196	10017	139
15	Madhya Pradesh	222333	362065	304520
16	Maharashtra	182192	-	-
17	Manipur	40736	29985	29983
18	Meghalaya	59845	57560	78443
19	Mizoram	304	30696	28186
20	Nagaland	40638	42448	64423
21	Odisha	167050	157340	289738
22	Puducherry	8	-	-
23	Rajasthan	45352	198676	145124
24	Sikkim	2553	1377	1
25	Tamil Nadu	7902	347	
26	Telangana	132617	88534	25560
27	The Dadra And Nagar Haveli And Daman And Diu	1442	-	-
28	Tripura	37387	33375	28163
29	Uttar Pradesh	8656	1020	
30	Uttarakhand	3398	3233	3710
31	West Bengal	71839	30395	26605
Grand Total		1783768	1659187	1591200
